

The


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER

In exercise of the powers delegated to the undersigned vide letter no. F.8/4/2009-AC/usfa/78-87, dated 12.04.2013 of GNCT of Delhi and under Sub rule (x), (xii), xvii) & xviii of Rule 2 read with Rule 23 of General Financial Rules, 2017 & Rule 13 & 14 of Delegation of Financial Power Rules, 1978, the undersigned, being Head of the Department do hereby declare and authorize **Sh. Pooran Chand, Additional Sessions Judge - 01, South East District** as “**Controlling Officer**” and **Sh. Naveen Kumar Kashyap, PO-MACT, South-East District** as “**Link Controlling Officer**” in respect of this establishment with immediate effect till further orders to exercise the powers as mentioned below.

However, the correspondence with the Hon'ble High Court of Delhi, will be done only through the undersigned.





(RENU BHATNAGAR)
Principal District & Sessions Judge
South-East District, New Delhi

No. 6182-6216/Accounts/SE/2023

Dated: 26/5/23

Copy forwarded for information to:-

01. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
02. The Ld. Principal District & Sessions Judge, New Delhi / South / West / North / North-West / North-East / Shahdara / East / South-West.
03. The Officers Concerned.
04. The Chairman, All the committees, South East District, Saket, New Delhi.
05. Administrative Civil Judge, South East District, Saket Courts, New Delhi.
06. All the Administrative Officers (Judicial)/ Branch In-charge, South East District, Saket Courts, New Delhi.
07. The Principal Accounts officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
08. The Pay & Accounts Officer No. XIV, Pay & Accounts Office No. XIV, Shankar Road, New Delhi.
09. The Manager, Reserve Bank of India, New Delhi alongwith specimen signature of the officer.
10. Directorate Of Audit, GNCT of Delhi, IP Estate, Delhi.
11. The website committee, Headquarters, Tis Hazari, Delhi.
12. PS to Ld. Principal District & sessions Judge, South East District, Saket Courts, New Delhi.
13. The Dealing Official, R&I Branch, South East, Saket Courts, New Delhi. (For uploading the same on LAYERS).


Principal District & Sessions Judge
South-East District
Saket Court, New Delhi